

(घ) उनके मामले में सरकार का विचार क्या कार्यवाही करने का है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) और (ख). अब तक की उपलब्ध सूचना के आधार पर सितम्बर, 1968 की हड़ताल में भाग लेने के कारण 33 कर्मचारियों के बर्खास्त किए जाने की सूचना है। उपलब्ध सामग्री के आधार पर, कर्मचारियों की संख्या, जिन्हें निलंबित किया गया किन्तु अभी तक सेवा में बहाल नहीं किया गया, 1173 है।

(ग) और (घ). निलंबित कर्मचारियों की बहाली के बारे में सरकार की नीति गृह मंत्रालय में मंत्री द्वारा 13 मार्च, 1969 और 30 अप्रैल, 1969 को सभा में दिये गए वक्तव्यों में बताई गई है। इस नीति के अनुसार, उन मामलों को छोड़कर जिनमें हिंसा, डराने, धमकाने या सक्रिय रूप से उकसाने की शिकायतें हैं, कर्मचारियों को सेवा में बहाल कर दिया जायेगा। जो कर्मचारी इन शर्तों को पूरा नहीं करते हैं वे सेवा में बहाली के पात्र नहीं हैं।

Decline in the Number of Ships Coming to Calcutta Port

1795. **SHRI RAMAVATAR SHASTRI :**
SHRI INDRAJIT GUPTA :
SHRI S. M. BANERJEE :
SHRI J. M. BISWAS :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the number of ships coming to Calcutta port has declined considerably; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). It is a fact that the number of ships visiting Calcutta Port has declined over the past few years. This is due to the fall in the traffic handled at the port. The contributory factors are the

recession in trade owing to the slowing down of the economy, fall in the import of food-grains and project materials and decline in the export of coal and iron ore.

Sending of Scientists from National Laboratories to Work in Industries

1796- **SHRI RAMAVATAR SHASTRI :**
SHRI INDRAJIT GUPTA :
SHRI S. M. BANERJEE :
DR. RANEN SEN :
SHRI J. M. BISWAS :
SHKI P. C. ADICHAN :
SHRI R. K. BIRLA :
SHRI HARDAYAL DEVGUN :
SHRI JAI SINGH :
SHRI YAJNA DATT SHARMA :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are thinking of sending scientists from National Laboratories to 'live with industry' in order to know the problems of the industries ;

(b) whether there is a proposal that the study of productive science should be pursued instead of curiosity-based science; and

(c) if so, what steps Government intend to take in this regard ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (c). In order to bring the National Laboratories/Institutes and the Industry into closer contact, steps are being taken to identify 50 or 60 important industries and to associate each one of the National Laboratories/Institutes with one or more of these industries. A Committee has been constituted under the Chairmanship of Member (Industry) of the Planning Commission and consisting of representatives of Chemical Industry, Instrument Industry, Engineering Industry, Directorate General of Technical Development, Planning Commission and the Federation of Indian Chambers of Commerce and Industry.

The terms of reference of the Committee are as under :

(i) To provide guidelines to the National Laboratories/Institutes in planning their programmes; and

- (ii) To identify major areas of importance; and
- (iii) To coordinate activities of the National Laboratories/Institutes with the public and private sector industries.

Grades of Laboratory Assistants in Delhi Schools

1797. SHRI MAHANT DIGVIJAI NATH : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the grades of the laboratory assistants in the secondary schools in Delhi were revised two years back;

(b) if so, whether it is also a fact that though a period of more than two years has lapsed, these persons have not been given the revised scale of pay;

(c) whether it is also a fact that the new appointments to the post of Laboratory Assistants in Delhi are being made in the revised scale of pay;

(d) if so, the reasons for not giving the revised scale of pay to the already working Laboratory Assistants in Delhi;

(e) the action being taken against the persons responsible for such an inordinate delay; and

(f) the time by which the arrears of pay will be paid ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) The pay scales of Delhi School Teachers, including those Laboratory Assistants who are Matriculates with Science, were revised on 16th January, 1968. The revision was made effective from 21.12.67.

(b) No, Sir; the laboratory assistants, who fulfill the prescribed qualifications and opted for the new scales, have been sanctioned the same.

(c) Yes, Sir.

(d) The revised pay scale is admissible only to those Laboratory Assistants who are Matriculates with Science. The question of its admissibility to such Lab. Asstts., as are Matriculates without Science or non-Matriculates, is under consideration.

(e) Does not arise.

(f) The Delhi Administration has reported that there may be some cases, in which arrears may not have been paid due to the fact that A.G.C.R., New Delhi had to check the exact fixation of pay. These arrears will be paid as soon as the approval of the A.G.C.R. is received.

Proposal to Operate Aircrafts from Defence Airport of Gorakhpur

1798. SHRI MAHANT DIGVIJAI NATH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under consideration of government for permitting the civil aircrafts to operate from the Defence Airport of Gorakhpur;

(b) if so, when;

(c) if not, whether Government are considering construction of a separate airstrip for the civil aircrafts to operate; and

(d) if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (d). The Indian Airlines have no plans at present under consideration to airlink Gorakhpur.

Postponement of Decision to Purchase Aircrafts for I.A.C.

1799. SHRI MAHANT DIGVIJAI NATH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have postponed their decision to buy five new aircrafts for Indian Airlines;

(b) whether an offer has been received from the U.S.A. for the supply of aircrafts;